

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:3845
ANSWERED ON:06.08.2014
INVESTIGATION BY CBI
Singh Shri Sushil Kumar

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

to reply given to USQ No. 2370 on dated 5.2.2014 and state:

- (a) whether the Central Bureau of Investigation (CBI) has completed its investigation of Regional Manager of Kendriya Bhandar, Mumbai and if so, the details thereof;
- (b) whether large quantity of gold coins, gold ornaments and property papers were seized by CBI during the searches in the residential and office premises of the accused Regional Manager of Kendriya Bhandar and if so, the details thereof; and
- (c) whether an officer of Kendriya Bhandar, Hyderabad along with his assistant were also arrested by CBI on charge of accepting bribe from a person in the year 2008 and if so, the details thereof?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

(a) & (b): Yes, Madam. The Central Bureau of Investigation (CBI) has arrested a Regional Manager of Kendriya Bhandar while demanding and accepting a bribe of Rs 2550/- from the complainant to release the payment of pending Bills and registered the Case RC 29(A)/2013-Mumbai on 7.10.2013. During the searches in the residential and office premises, of the accused, amongst others case, jewellery and property papers were seized.

(c): Yes, Madam. Charge sheet was filed on 26.12.2008 u/s.120-B IPC and Sec.7 & 13(2) r/w 13(1)(d) of PC Act, 1988 before Hon'ble Court.

However, the accused officer was discharged by the Hon'ble High Court of Andhra Pradesh, Hyderabad on 09.04.2013. CBI has filed an SLP in the matter before the Hon'ble Supreme Court of India.

Case against the Assistant is before the Hon'ble Court of 1st Additional Special Judge, for CBI Cases, Hyderabad for framing of charges.